

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 12th July, 2017

No. HC.VII-167 (Pt.-II)/2014/ 3347 /A : The following Grade III Judicial Officers of Assam Judicial Service are directed to submit copies of Judgment & Order, passed by them, as per the table of content mentioned below, to the Judicial Academy, Assam, latest by 31st July, 2017-

Sl. No.	Name	Designation
1.	Shri Sarfraz Nawaz	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
2.	Shri Abhijit Saikia	Munsiff No.2, Nagaon
3.	Shri Surajit Das	Munsiff No.2, Barpeta
4.	Shri Biswadeep Baruah	Judicial Magistrate, 1 st Class, Hojai
5.	Smti Zubeer Chaliha	Judicial Magistrate, 1 st Class, Nalbari
6.	Shri Iqbal Alam Fanaji	Munsiff No.2, Karimganj
7.	Smti Dhanjeeta Das	Munsiff No.2, Goalpara
8.	Smti Shatabdi Bhuyan	Munsiff No.2, Dibrugarh
9.	Shri Kaushik Kamal Baruah	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
10.	Smti Jahnabi Devi	Munsiff-cum-Judicial Magistrate, 1 st Class, Lakhimpur
11.	Shri Sundeep Kashyap Das	Munsiff No.4, Kamrup (M), Guwahati
12.	Smti Niva Rani Daley	Judicial Magistrate, 1 st Class, Jorhat
13.	Shri Prasenjit Das	Munsiff-cum Judicial Magistrate, 1 st Class, Hatsingimari

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1.	2 (two) recent Criminal Judgments (one convicting accused and other acquitting) along with copies of FIR, Exhibits and Evidence.
2.	2 (two) recent bail orders (one granting bail and other rejecting).
3.	2 (two) recent police remand orders (one granting police remand and other rejecting).
4.	2 (two) recent Zimma orders (one granting zimma and other rejecting).
5.	2 (two) recent confession statements.
6.	2 (two) recent TIP proceedings.
7.	1 (one) Final Order passed in a proceeding under Protection of Women from Domestic Violence Act, 2005, along with copies of Petition, Written Objection, Exhibits and Evidence.
8.	1 (one) Final Order passed in a proceeding under Section 125 of the Cr.P.C. along with copies of Petition, Written Objection, Exhibits and Evidence.
9.	2 (two) recent Civil Judgments (one decreeing suit and other dismissing) along with copies of Plaint, Written Statement, Exhibits and Evidence.

10.	2 (two) recent temporary injunction orders (one granting temporary injunction and other rejecting) along with Petition and Written Objection.
11.	2 (two) recent adjournment orders (one granting adjournment and other rejecting).
12.	2 (two) recent effective orders passed in an execution proceeding.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)

Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/ 3348 - 3371 /A dated 12.07.2017

Copy forwarded for information and necessary action to:

1. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge, Kamrup (M), Guwahati / Nagaon / Barpeta / Nalbari / Karimganj / Goalpara / Dibrugarh / Darrang, Mangaldoi / Cachar, Silchar / Jorhat / Dhubri. *He / she is requested to inform the concerned Judicial Officer(s) of his / her respective District accordingly.*
4. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
5. The Research Officer, Judicial Academy, Assam.
6. Shri Sarfraz Nawaz, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
7. Shri Abhijit Saikia, Munsiff No.2, Nagaon
8. Shri Surajit Das, Munsiff No.2, Barpeta
9. Shri Biswadeep Baruah, Judicial Magistrate, 1st Class, Hojai
10. Smti Zubeen Chaliha, Judicial Magistrate, 1st Class, Nalbari
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15. Smti Jahnabi Devi, Munsiff-cum-Judicial Magistrate, 1st Class, Lakhimpur
16. Shri Sundeep Kashyap Das, Munsiff No.4, Kamrup (M), Guwahati
17. Smti Niva Rani Daley, Judicial Magistrate, 1st Class, Jorhat
18. Shri Prasenjit Das, Munsiff-cum Judicial Magistrate, 1st Class, Hatsingimari

It is for information of the Officers that the Judgment & Order, submitted by them, will be evaluated for the purpose of Refresher Course Training Programme to be held in due course. Hence, they are requested to submit the copies of case record along with the Title Page and properly paginated Table of Contents etc.

19. The Administrative Officer, Judicial Academy, Assam.
20. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
21. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
23. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
24. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

AA 11.7.17
Registrar (Judicial)